

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

OFFICE ORDER

Pursuant to the recommendations of the 'Review Scrutiny Committee/Review DPC' vide its Minutes dated 27.01.2023 and 15.02.2023 in terms of order dated 01.09.2022 of Hon'ble High Court of Delhi in W.P. (C) No. 9497/2020 titled as 'Rajeev Kumar & Ors. Vs. Office of the District & Sessions Judge (HQs), Delhi & Anr.' AND order dated 13.10.2022 of Hon'ble High Court of Delhi in LPA No. 578/2022 titled as 'Office of the District & Sessions Judge (HQ), Delhi & Anr. Vs. Rajeev Kumar & Anr.', the following the then Junior Judicial Assistants are hereby granted National Promotion to the post of Judicial Assistant in the Pay Band of Rs.9300-34800+GP-4600 (PB-II) w.e.f. dates as mentioned against their names:-

S. No.	Name	Father's/Spouse Name	Date of National Promotion
1	Rajeev Kumar	Bijender Sharma	28.04.2009
2	Bhupendra Kumar Singh	Aniruddh Singh	19.02.2009
3	Neeraj Kumar	Rameshwar Prasad	16.08.2008
4	Annu Anthony/Annu G Issac	Ginu Issac	04.06.2008
5	Vijay Verma	Ramesh Chand	24.06.2008
6	Gaurav Rana	Shamsher Singh	03.03.2009
7	Sunil Kumar Meena	Lt. Bhagirath Prasad Meena	01.10.2008
8	Vikram Purohit	Pushkar Dutt Purohit	09.12.2008
9	Rajesh Kumar	Govind Prasad	07.07.2008
10	Sunil Dobriyal	R.D. Sharma	06.07.2009
11	Manmohan Mehra	S.S. Mehra	24.03.2009
12	Veena Negi	J.S. Negi	08.01.2009
13	Anil Kumar	Lt. R.A. Yadav	22.05.2008
14	Hari Kishan Berwa	Prabhati Lal	11.12.2008
15	Surya Kant Kumar	Rajendra Kumar	23.03.2009
16	Vikrant Kapoor	S.L. Kapoor	08.03.2009
17	Inderjeet Kumar	Julfi Ram	03.11.2008
18	Suresh Kumar	Lt. Dhani Ram	21.11.2008
19	Abhishek Kumar	Gandhi Giri	30.07.2008
20	Kamal Saxena	Anil Kumar Saxena	20.11.2008
21	Sudhanshu Kumar Gupta	Yogendra Kumar Gupta	07.08.2008
22	Manish Prasad	K.D. Prasad	16.06.2008
23	Gurjan Sindhwani @ Gurjan Nagpal	Vikram Sindhwani	27.05.2008
24	Vikram	Suresh Chandra	08.07.2008

Girish Kathpalia
17.02-2023
(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 14780-14860
/S&P(JJAs)/Admn.II(C)/2023

Dated, Delhi the

17 FEB 2023

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the present order amongst the officials concerned.
2. P.S. to the undersigned.
3. All the DDOs/AOs/AAOs, Accounts Branch, Delhi/New Delhi.
4. The concerned Pay & Accounts Office, Delhi through concerned Accounts Branches.
5. The concerned Pay Bill Clerks, all District Courts, Delhi/New Delhi.
6. The Dealing Official, Personal File Seat, Admn.-II (C), THC, Delhi.
7. The Dealing Official, ACR Cell, THC, Delhi.
8. The Dealing Official, LAYERS Seat for uploading on LAYERS.
9. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.

9
Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi

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